

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5549  
ANSWERED ON:02.05.2000  
J.J. CLUSTERS  
RAM SAGAR

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a): the year in which the JJ Clusters came into existence and the year after which their coming up was declared illegal;
- (b): whether the people living in JJ Clusters keep on shifting after obtaining land in lieu of earlier jhuggies by selling them;
- (c): if so, the number of persons identified in this regard;
- (d): whether there is any proposal to shift these clusters out of Delhi to NCR area; and
- (e): if so, the details thereof?

**Answer**

MINISTER FOR URBAN DEVELOPMENT ( SHRI JAGMOHAN )

- (a): Slum & JJ Department (MCD) has reported that no specific data is available as to when the JJ clusters came into existence in Delhi. As per records available with them the mushrooming of squatter settlements started after independence. Any encroachment on Government land has always been illegal.
- (b)&(c): Slum & JJ Department has conducted surveys in some areas and identified 197 cases of change of hands till date. Out of these 197 cases 142 properties have been sealed.
- (d)&(e): No, Sir.